

Name of the corporate debtor: KAMLA REAL ESTATE HUB PVT LTD Date of commencement of liquidation: 27-02-2019; List of stakeholders as on: 04-03-2021

Annexure-1

List of secured financial creditors

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted							Amount of contingent claim	Amount of any mutual dues, that may be set	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted						
1	SICOM Ltd		08/04/2019	780,553,876	763,005,452	secured	100%	yes	Land and building situated at S.V Road Santacruz of Kamla Real Estate Pvt Ltd, hypothecation of receivables and moveable assets, assignment of right to sell the assets and/or premises in the proposed building.					0	17,548,424	Land and building situated at S.V Road Santacruz of Kamla Real Estate Pvt Ltd, hypothecation of receivables and moveable assets, assignment of right to sell the assets and/or premises in the proposed building.	
				780,553,876	763,005,452									0	0	17,548,424	